

**Chief Justice's Court**

**Case :-** PUBLIC INTEREST LITIGATION (PIL) No. - 2434 of 2023

**Petitioner :-** Kamal Raj Bhed Bakri Welfare Association

**Respondent :-** Union Of India And 5 Others

**Counsel for Petitioner :-** Arvind Agrawal

**Counsel for Respondent :-** A.S.G.I.,C.S.C.,Sunil Mishra

**Hon'ble Pritinker Diwaker,Chief Justice**

**Hon'ble Ashutosh Srivastava,J.**

Issue notice to respondent nos. 4 and 6. Steps within a week.

List this case on 24.11.2023.

**Order Date :-** 18.10.2023

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(Ashutosh Srivastava,J.) (Pritinker Diwaker,CJ.)